

COURT-II

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

**Appeal no. 26 of 2013 and
Appeal no. 49 of 2013**

Dated : 10th January, 2014

**Present: Hon'ble Mr. Rakesh Nath, Technical Member
Hon'ble Mr. Justice Surendra Kumar, Judicial Member**

**State Load Despatch Centre, KarnatakaAppellant(s)
Versus
Central Electricity Regulatory Commission
& Ors. ...Respondent (s)**

Counsel for the Appellant (s) : Ms. Swapna Seshadri

**Counsel for the Respondent(s): Mr. Saurabh Mishra for R.1
Mr. Shridhar Prabhu
Mr. Anantha Narayana M.G.**

ORDER

It is pointed out by the Learned Counsel for the Appellant that the issue of similar nature is being heard in Appeal no. 233 of 2013 by Court-I which is coming up for hearing on 31.1.2014. Accordingly, the Registry is directed to put up the matter before the Hon'ble Chairperson for necessary directions in the matter for hearing the matter along with Appeal no. 233 of 2013 on **31.1.2014.**

**(Justice Surendra Kumar)
Technical Member**

**(Rakesh Nath)
Technical Member**

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